

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) No. 02/Chd/CHD/2018**

**In the matter of:**

Allahabad Bank . . .Petitioner  
Versus  
Vardhman Chemtech Ltd. . .Respondent

Present: Mr.Nakul Sharma, Advocate for the petitioner  
Mr.Gaurav Mankotia, Advocate for the respondent

Arguing counsel for the respondent is stated to be in personal  
difficulty and adjournment is requested.

List the matter for arguments on 28.08.2018.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

Sd/-  
(Pradeep R. Sethi)  
Member (Technical)

Aug 03, 2018  
subbu